

अवस्थिति वाले गुजराती माध्यम के स्कूलों ने मंत्रालय में मान्यता प्रदान करने के लिए सम्पर्क स्थापित नहीं किया है।

(३०) जी नहीं।

चुने हुए छात्र तभी छात्रवृत्तियों के लिए पात्र होते हैं, जब उनका योजना के अन्तर्गत अनुमोदित रिहायशी स्कूलों में नामजद तथा दाखिल किया जाता है। तथापि चुने हुए छात्रों को वर्तमान अंग्रेज/हिन्दा माध्यम वाले अनुमोदित स्कूलों में नामजद किया जाता है।

**Allotment of developed land to Group Housing Co-operative Societies in Delhi**

5494 SHRI DURGA CHAND WILL the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether in 1973 the Delhi Development Authority made a commitment to the Group Housing Co-operative Societies for allotting them developed land; if so, the details thereof;

(b) whether the Co-operative Group Housing Societies are being asked to develop land allotted to them at their own cost; if so, the reasons therefor;

(c) the price of land allotted to Co-operative Plot Housing Societies in Pritampura and the price of land allotted to the Group Co-operative societies in that locality;

(d) whether it is proposed to allot fully developed land to the Co-operative Group Housing Societies in Pritampura, if so, the details thereof, if not, the reasons therefor, and

(e) whether it is also proposed to allot land to the Group Housing Societies in Pritampura at cheaper rate; if so, what are the details thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir. The Group

Housing Co-operative Societies were informed that they will be allotted developed land at the provisional rate of Rs. 54 per sq. meter.

(b) Yes, Sir. The D.D.A. only carries out development upto the periphery of the land allotted to the society. The internal development of land including the link roads, sewer, water-supply connection are the responsibility of the societies themselves.

(c) Undeveloped land has been allotted to Co-operative House Building Societies at Rs. 9.50 per sq. yd. as advised by the Delhi Administration. Developed land is being allotted to Group Housing Societies at a provisional rate of Rs. 54 per sq. meter (Rs. 45 per sq. yd.).

(d) It is proposed to allot developed land, as explained in answer to part (b) above

(e) Not envisaged at present.

**Sites ear-marked for Janakpuri Residential Scheme**

5495 SHRI MOHAN JAIN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the number of sites ear-marked for (i) housing, (ii) schools, (iii) community cum-commercial centres and (iv) places of worship in A-2 and A-3 Blocks of Janakpuri residential scheme in New Delhi which have not been allotted or sold so far;

(b) the number of such sites in these Blocks which have been disposed of but on which no permanent structures have come up so far;

(c) the number of such sites which have remained undeveloped or under developed so far in these blocks and the reasons for the same; and

(d) the steps that the Delhi Development Authority proposes to take with a view to ensuring fuller utilisation of such vacant sites and when?

**THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT):** (a) to (d). Information is being collected.

**Crushing capacity Sugarcane crushed, recovery and Sugarcane Price**

5496. **SHRI M. R. LAKSHMINARAYANAN:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state the crushing capacity, total number of tons crushed, total number of working days, average recovery, actual sugar produce, statutory minimum price per quintal of sugarcane and actual price paid including harvest, transport or any type of incentives given by the sugar factories, factory-wise, in each State on account of sugarcane for the seasons 1975-76 and 1976-77?

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):** The installed sugar factories in the country during 1975-76 and 1976-77 crushing seasons are 260 and 277 respectively, out of which 252 worked in 1975-76 crushing season and 270 worked in 1976-77 crushing season.

A statement showing the daily cane crushing capacity, cane crushed, duration, recovery, sugar produced, statutory minimum price and actual price paid for the seasons 1975-76 and 1976-77 respectively is laid on the Table of the Sabha. [Placed in Library. See No. LT-878/77].

**Resentment among Scientists of I.C.A.R.**

5497. **SHRI R. V. SWAMINATHAN:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there is a widespread resentment among scientists of the Indian Council of Agricultural Research over injustice and discriminatory application of rules adopted by the authorities;

(b) if so, whether the Scientists Welfareium had submitted a memorandum to the Union Minister in the month of July, 1977;

(c) if so, the main demands; and

(d) to what extent they have been accepted?

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):** (a) The Scientific and Technical Staff Association of I.A.R.I. and a few other recently formed unrecognized Associations of ICAR Scientists, have, of late, been representing in regard to various matters connected with their service conditions under the Council.

(b) No Memorandum appears to have been received from the Scientists Welfareium in the month of July 1977. However, a Memorandum was submitted by them earlier in May, 1977.

(c) and (d). A statement giving the demands made by the Scientists Welfareium in that Memorandum and the action taken thereon by the ICAR is attached.

**Statement**

**Demands of the Scientists Welfareium**

**Action taken/proposed to be taken by the I.C.A.R.**

1. All M. Scs. presently placed in "S" Cadre (dying Cadre of ICAR) should directly be inducted into their proper Cadre of S-1 (Rs. 700—1300)

1. Grade "S" (Rs. 550—900) of the Agricultural Research Service has been formed by the induction of scientists already working in the grade, as also of scientists employed in the lower grade